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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

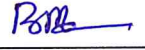
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.08.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 180/09/HDB/2018
NAME OF THE COMPANY	Sembmarine Kakinada Ltd
NAME OF THE PETITIONER(S)	Union Oilport Pvt Ltd
NAME OF THE RESPONDENT(S)	Sembmarine Kakinada Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Narendar Naik	Advocate	9849387366	
Vikram. C. puttapaga	Advocate	9160876539	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy B. Manpal Reddy	Advocate	9000655656	

**ORDER**

Learned counsel Mr.D.Narendar Naik and Mr.Vikram C Puttapaga present for Petitioner. Learned counsel Mr.V.Venkata Rami Reddy and Mr.B.Manpal Reddy present for Respondent.

Respondent not filed counter.

Respondent shall file counter within one week serving a copy in advance to the petitioner and file proof of service.

List the matter on 20.08.2018

  
MEMBER JUDICIAL